

Interim Resolution Professional : Arun Poddar; IBBB Registration No. IBBB/IPA-001/IP-P02237/2020-2021/13387													
Name of the corporate debtor: Saha Distributors Private Limited, Date of Commencement of CIRP: 09-07-2024; List of creditors as on date 24-07-2024													
List of operational creditors (Workmen)													
Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received		Amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual	Amount of claim under verification	Amount of claim not admitted	(Amount in Rs.) Remarks, if any
			Date of receipt	Amount claimed		Nature of claim	Whether related party?	% voting share in CoC, if					
	NIL			0	0				0	0	0	0	
0	Total			0	0				0	0	0	0	

**Arun Poddar**  
 Interim Resolution Professional  
 In the matter of Saha Distributors Private Limited  
 IBBB Registered no.: IBBB/IPA-001/IP-P02237/2020-2021/13387  
 IBBB Registered Address: 1st Floor, 144B Shvama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal, 700026  
 Registered Mobile: 99529 66744  
 IBBB Registered Email Id: ca.arunpoddar@gmail.com  
 Authorisation for Assisment (AFA) valid upto: June 30, 2025  
 Process Specific Address: Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703.  
 Process Specific Email Id: cirp.sahadpl@ancoraa.com

